## Augmentation of D.T.C. bus fleet

1846. SHRI MURLIDHAR CHAND-RAKANT BHANDARE: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether it is a fact that the fleet of buses with the Delhi Transport Corporation has been depleting;
- (b) if so, the number of buses available with the DTC as on May, 1988 and April 1989;
- (c) how many of the buses in existing DTC fleet have outlived their lives according to norms; and
- (d) what steps have been taken or are being taken by Government to augment the fleet?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) There has been slight decrease in the DTC fleet in April, 1989 which was 4250 as against 4451 buses in May, 1988.

- (c) No norm regarding the life of a vehicle has been prescribed by Government. All DTC buses in operation possess the prescribed fitness certificates.
- (d) Annual programme of acquisition of buses by DTC, during the 7th Five Year Plan period, has been mainly to replace the old buses.

Indian<sub>S</sub> affected by student demonstrations in Beijing

1847. SHRI PARVATHANENI UP-ENDRA: Will the Minister of EXTER-NAL AFFAIRS be pleased to state:

- (a) whether a large number of Indians residing in China were affected by the recent student demonstrations in Beijing; and
- (b) if so, what are the details in this regard and the steps taken by Government of India for their repatriation and rehabilitation?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) During that period some women & children and dependents of the Embassy families; some Indian students; one teacher with his family; as also members of an Indian writers' delegation visiting China, were all repatriated. Their total was ninety-five. Most of those who were resident in Beijing have since returned to China. No rehabilitation was required in respect of anyone.

मध्य प्रदेश में सड़क विकास

1848. श्री म्रजीत जोगी: श्री चन्दन शर्मी:

क्या जल-भूतल परिवहन मंत्री यह बताने की हप करेंगे कि:

- (क) केन्द्रीय सरकार की 20-वर्षीय सड़क विकास योजना के अधीन मध्य प्रदेश में जितनी सड़कों का, उनकी लम्बाई सहित, निर्माण-कार्य ग्रारम्भ किये जाने की संभावना है; ग्रीर
- (ख) सातवी तथा भ्राठवीं पंच-वर्षीय योजन भ्रों के दौरान उन पर कितनी धनर शि खर्च किये जाने की संभावना है?

जल-मूतल परिवहन मंत्रालय के राज्य मंत्री (श्री राजेश प यलट):(क) भारत के लिए सड़क विकास योजना (1981— 2001) में निर्धारित किए गए लक्ष्य, जो सभी सड़क श्रीणयों से संबंधित हैं, केवल अनुशंसातमक हैं तथा केन्द्रीय सरकार अथवा संबंधित राज्य सरकारों द्वारा पंचवर्षीय योजना श्रीर वाषिक योजनाएं बन ते समय स'मान्य योजना के लिए उनका समान रखा जाना है। योजनाश्रों का वास्तविक श्राकार श्रीर कार्य-निष्पादन संसाधनों की उपलब्धता तथा श्रन्य बातों पर निर्भर करता है।

(ख) 7वीं पंचवर्षीय योजना के पहले 4 वर्षों के दौरान मध्य प्रदेश में राष्ट्रीय राजमार्गों के विकास पर 65.50 करोड़ रुपए खर्च किए गए हैं। वर्ष

1989-90 के लिए 19.00 करोड़ रु० का ग्रावंटन किया गया है।

जहां तक राज्य-सड़कों का संबंध है, 7वीं योजना के प्रथम 3 वर्षों में 134.90 करोड़ रुपए खर्च कि:ए गए हैं। वर्ष 1988-89 तथा 1989-90 के लिए परिव्यय ऋमशः 52.74 करोड़ र. तथा 52.13 करोड़ रु. है। 8वीं पंच-वर्षीय योजना में कितना खर्च होने की संभावना है, ग्रभी बताना संभव नहीं ' है।

Report of the Evaluation Group set up by Vayudoot for selection of aircraft

1849 SHRI BEKAL UTSAHI. SHRI CHANDRIKA PRASAD TRIPATHI: SHRI SURESH KALMADI: DR RATNAKAR PANDEY:

Will the Minister of CIVIL TION AND TOURISM be pleased state.

- (a) whether the Evaluation Group set up by Vayudoot for the selection of a 40 plus seater aircraft for the third level airline has since submitted its report to Government; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAI PATIL): (a) No. Sir. 

(b) Does not arise

Alleged involvement of a diplomat Ugandan High Commission in Smuggling activities

1850. SHRI MOHINDER SINGH LATHER:

SHRI VIRENDRA VERMA:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

(a) whether it is a fact that the involvement of a diplomat of Ugandan High Commission in Delhi was suspected

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the smuggling by contraband goods seized from a Sainik farm recently alongwith a number of smuggled cannon FAX machines; and

(b) if so, what is the outcome of the investigations conducted into the matter?

THE MINISTER OF EXTERNAL AF-FAIRS (SHRI P V NARASIMHA RAO): Yes Sir. In April, 1989 police authorities seized 462 kgs, of charas and 31 FAX machines from an outhouse within the residential compound of a diplomat of the Ugandan High Commission.

(b) Evidence obtained from the investigations was not sufficient to initiate legal proceedings. The case has been filed as "Untraced"

Seventeen Year hoax on Taj pollution

1851, SHRI HARVENDRA SINGH HANSPAL.

SHRI MIRZA IRSHADBAIG:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state.

- Government's (a) whether attention has been drawn to a press report under the caption "seventeen-year hoax on Taj pollution" which appeared in the Hindustan Times of the 10th July, 1989;
- (b) whether it is also a fact that due to atmospheric pollution such as sulpher. dioxide, nitrogen oxide etc., the monument is going to be damaged day by day; and
- (c) if so, what steps Government propose to take to preserve this prestigious monument from atmospheric pollution?

THE MINISTER OF STATE IN THE DEPARTMENT OF CURTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISH-NA SAHI): (a) Yes, Sir.

(b) No, Sir.